

16. डा० शेदम नरसिन्हा
निदेशक राष्ट्रीय, उच्च अध्ययन संस्थान
17. डा० एम्. रंगराजन,
निदेशक उपग्रह संचार
18. निदेशक (संचार एवं अनुसंधान), प्रधान मंत्री
कार्यालय
19. श्री रतन टाटा,
अध्यक्ष, टाटा इंडस्ट्रीज लिमिटेड,
20. लेफ्टिनेंट जनरल प्रकाश गोकर्न, अति विशिष्ट
सेवा मंडल
मुख्य सिग्नल अफसर, रक्षा मंत्रालय।

Buying Back of Shares by MTNL

2210. SHRI RAGHAVJI:
PROF. VIJAY KUMAR
MALHOTRA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Department of Telecommunications is opposed to the proposal that MTNL should utilize its surplus funds of about Rs. 1000 crores in buying back Government shares;

(b) if so, what are the reasons advanced therefor; and

(c) what action is proposed to be taken in the matter?

THE MINISTER OF STATE IN THE
MINISTRY OF COMMUNICATIONS
(SHRI KABINDRA PURKAYASTHA):

(a) to (c) Deptt. of Telecom has not issued any directive to MTNL regarding buy back Govt. shares.

After taking into account various factors like treatment to be meted to the buy back amount in the hands of shareholders, applicability of stamp duty on the buy back shares and other reasons, the MTNL has decided to drop the proposal of buy back of shares.

Telephone Advisory Committee in Kerala

2211. SHRI M. J. VARKEY
MATTATHIL: Will the Minister of
COMMUNICATIONS be pleased to
state:

(a) the norms for reconstitution of Telephone Advisory Committee in various S.S.Is. of Kerala;

(b) whether it was on political basis; and

(c) the criteria by which the members were selected?

THE MINISTER OF STATE IN THE
MINISTRY OF COMMUNICATIONS
(SHRI KABINDRA PURKAYASTHA):

(a) A TAC is constituted normally for a period of two years for each telecom circle/telecom district and for such Secondary Switching Areas (SSAs) which are headed by an officer of the rank of Telecom District Manager and above.

This norm has been applied for re-constitution of TACs in Kerala.

(b) No, Sir.

(c) The members in the TACs in Kerala were nominated in accordance with the prescribed rulings and taking into account the recommendations requests received from various sources.

Release of Telephone Connections to the Villagers of Habibpur Darin

2212. SHRI RAJ NATH SINGH:
SHRIMATI MALTI SHARMA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that a number of persons residing in village Habibpur/Habibpur Darin, District Gautam Budh Nagar (NOIDA) have applied for fresh telephone connections in the last two years;

(b) whether it is a fact that they have not been allotted any telephone connections while a number of M.Ps. have written letters to the G.M. for priority basis allotment;